

VITEM NO.14

COURT NO.4

SECTION III

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C)...CC No(s).1661/2017
(Arising out of impugned final judgment and order dated
24/08/2016 in WPT No. 623/2015 passed by the High Court of
Judicature at Allahabad)

MUNICIPAL COMMISSIONER AGRA NAGAR NIGAM AND ANR Petitioner(s)
VERSUS

IDEA CELLULAR LIMITED AND ANR Respondent(s)
(with appln. (s) for c/delay in filing and refiling SLP and office
report)

Date : 23/02/2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI

HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s) Mr. Jitendra Mohan Sharma, Sr. Adv.

Mr. Ajit Sharma, Adv.

Ms. Seema Singh, Adv.

For Respondent(s) Mr. P. V. Yogeswaran, Adv.

Mr. Navin Chawla, Adv.

Mr. Pallav Pandey, Adv.

Mr. Shubhanshu Gupta, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Heard the learned counsel for the
petitioners and perused the relevant material.
Application for exemption from filing
official translation is allowed.

Delay condoned.

Issue notice.

Tag with SLP(C) NO.37524 of 2016

(Neetu Khajuria)

Court Master (Asha Soni)

Court Master